

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,  
इलाहाबाद खण्डपीठ  
(National Company Law Tribunal)  
(Bench: Allahabad)

सी० पी० नं०/ C P No. 107/ND/2013

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई  
का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: Sator's Global Ltd

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 397/398 of the companies act of 1956

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Shadab Alam	Advocate	Petitioner	Shadab
2	Adarsh Kumar	PCS	R-1 & 3	Adarsh
3	Raghu Nandan	Advocate	R-4	Raghu

CP No.107/ND/2013

Parties are represented by their respective counsels. Adjournment sought by  
the learned counsel for the parties. The time is granted. Hence, the matter be listed  
on 9<sup>th</sup> October, 2017.

— Sd —

Dated:18.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash